NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) /215/7/HDB/2017
NAME OF THE COMPANY	
	Cybermate Infotek Ltd
NAME OF THE PETITIONER(S)	Wincere Inc. & Himashu P Kansara
NAME OF THE RESPONDENT(S)	Cybermate Infotek Ltd
UNDER SECTION	
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Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Navendar Naik	Adv	9849387366	DC.
MYTRT INDUKURU	Adv	9949833577	Might

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr. D. Narendar Naik and Ms. Mytri Indukuru, learned counsels for the petitioner submit that the respondents are in discussion with them for resolving the issue in question. Post the case on 03.11.2017.

Member (Technical)

Member (Judicial)